

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO. HC.VII-01/1221/2025/A**

From :- **Shri Chatra Bhukhan Gogoi,**  
Registrar (Vigilance),  
Gauhati High Court,  
Guwahati

To,  
Joint Registrar (Estt.),  
Gauhati High Court, Aizawl Bench

Dated Guwahati, the 25<sup>th</sup> February, 2025

Sub:- **Permission to avail Leave Travel Concession (LTC)**

Ref:- Your Letter dated 04.02.2025

Sir,

With reference to the above, I am directed to inform you that Dr. H.T.C. Lalrinchhana, Registrar, Gauhati High Court, Aizawl Bench has been allowed to avail LTC for the block period of 2022-2024 by way of carry forward for travelling from Aizawl to Goa and return w.e.f. 16.03.2025 till 23.03.2025 along with with his wife, Smti. Malsawmdawngliani, dependent son, Shri T. Dikthiangzela and dependent daughter, Smti. T. Dikluangzeli by the shortest possible route, as per existing Rules.

Dr. Lalrinchhana may be informed accordingly.

Yours faithfully,

Sd/-

**REGISTRAR (VIGILANCE)**

Memo No. HC.VII-01/1222-1224/2025/A. Dated 25<sup>th</sup> February, 2025

Copy to:-

1. Dr. H.T.C. Lalrinchhana, Registrar, Gauhati High Court, Aizawl Bench.
2. The Principal Accountant General (A&E), Mizoram, Aizawl for information.
3. The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps for uploading this letter in official website of this Hon'ble Court.

**REGISTRAR (VIGILANCE)**

27/02/2025  
25/02/25